

Date 27.11.54

LOK SABHA DEBATES
(Part II—Proceedings other than Questions and Answers)

3695

3696

LOK SABHA

Wednesday, 22nd December, 1954.

The Lok Sabha met at eleven of the
Clock

[MR. DEPUTY-SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON.

PAPERS LAID ON THE TABLE

**STATEMENT RE RECOMMENDATIONS OF
PRESS COMMISSION**

The Minister of Information and Broadcasting (Dr. Keskar): I beg to lay on the Table a statement giving the factual position regarding consideration of certain recommendations of the Press Commission. [See Appendix VI, annexure No. 37]

**NOTIFICATIONS UNDER SEA CUSTOMS
ACT**

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy each of the Customs Notifications Nos. 118 and 117 dated the 2nd October, 1954, under sub-section (4) of section 43B of the Sea Customs Act, 1878, as inserted by the Sea Customs (Amendment) Act, 1953 [Placed in Library. See Nos.—505/54]

EVIDENCE ON UNTOUCHABILITY

(OFFENCES) BILL

Shri Barman (North Bengal—Reserved—Sch. Castes): I beg to lay on the Table a copy of the evidence tendered before the Joint Committee on the Untouchability (Offences) Bill, 1954 on the 2nd November, 1954. [Placed in Library. See No. S-511/54]

**COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE**

SEVENTH REPORT

Shri Altekar (North Satara): I beg to present the Seventh Report of the Committee on Absence of Members from the sittings of the House.

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

NINETEENTH REPORT

Shri Altekar (North Satara): I beg to present the Nineteenth Report of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE
MINUTES**

Shri B. G. Mehta (Gobilwad): I beg to present the Minutes of the Estimates Committee (July 1952-June 1954), Vol. 3.

**MOTION RE PROGRESS REPORT
OF FIVE YEAR PLAN FOR
1953-54**

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to move:

"That the Progress Report of the Five Year Plan for the year 1953-54 be taken into consideration."

This debate is a very welcome opportunity for taking stock of the nations economy. It is quite fit and proper that the representative of the people in Parliament bring under review periodically the pace and direction of economic development in the country.